

आयकर अपीलीय अधिकरण] पुणे न्यायपीठ “एक सदस्य” पुणे में
IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH “SMC”, PUNE

BEFORE
SHRI ANIL CHATURVEDI, AM

आयकर अपील सं / ITA No.1389/PUN/2017
निर्धारण वर्ष / Assessment Year : 1999-2000

Mangesh Avinash Deshpande,
C/o.Shah Khandelwal Jain & Associates,
Chartered Accountants,
Level 3, Business Bay, Plot No.84,
Wellesley Road, Near RTO,
Pune – 411 001.

..... अपीलार्थी /
Appellant

PAN : AEKPD5139D.

बनाम v/s

The Dy. Commissioner of Income Tax,
Circle – 13, Pune.

..... प्रत्यर्थी /
Respondent

Assessee by : Shri Neelesh Khandelwal.

Revenue by : Shri M.K. Verma.

CORRIGENDUM

PER ANIL CHATURVEDI, AM :

This corrigendum is being issued to correct the inadvertent typographical error in mentioning the result portion at Para 13. In the result portion, the appeal of the assessee is mentioned as “allowed” instead of “dismissed”. Therefore, the result portion may be read as appeal of the assessee is “dismissed” instead of appeal of the assessee is “allowed”.

Sd/--
(ANIL CHATURVEDI)

लेखा सदस्य / ACCOUNTANT MEMBER

पुणे Pune; दिनांक Dated : 2nd July, 2019.

Yamini

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(A)-4, Pune.
4. Pr. CIT-3, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "एक सदस्य" / DR, ITAT, "SMC" Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER

// True Copy //

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune.